NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.03.2025

COURT OF REGISTRAR (HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1470 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Dorni Vinimoy Pvt. Ltd. Vs. Rachna Anchalia & Ors	Soumya Dutta
2.	I.A. No. 1471 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Manikchand Proprietor of Ambey Traidng Company Vs. Satya Prakash Gupta & Anr.	Vishwajeet Pandey
3.	I.A. No. 1491 of 2025 in Comp. App. (AT) No. of 2025	Amit Vinay Chaturvedi Vs. National Financial Reporting Authority	Devakinandan Singh
4.	I.A. No. 1492 of 2025 in Comp. App. (AT) No. of 2025	Chaturvedi and Shah LLP Vs. National Financial Reporting Authority	Devakinandan Singh
5.	I.A. No. 1506 of 2025 in Comp. App. (AT) (Ins.) No of 2025	Jayant Kumar Jha Vs. Ayyagari Viswanadha Sarma	Parul Agarwal
6.	I.A. No. 1534 of 2025 in I.A. No of 2025 in Competition App. (AT) No. 1 of 2025	Whatsapp LLC Vs. Competition Commission of India & Ors.	Prashant Mehta
7.	I.A. No. 1535 of 2025 in I.A. No of 2025 in Comp. App. (AT) No. 346 of 2024	Nex Fitzap Pvt. Ltd. & Ors. Vs. Nivedita Tiwari	Deepak Kr. Agarwal

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